

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 321 of 2013

Dated : 3rd November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Transmission Corporation of Andhra Pradesh
& Ors.Appellant(s)
Versus**

**Andhra Pradesh Electricity Reg. Commission ...Respondent(s)
& Anr.**

Counsel for the Appellant (s) : Ms. Swapna Seshadri

Counsel for the Respondent (s): Mr. Pradeep Mishra
Mr. Matrugupta Mishra for R.2

ORDER

Parties are at liberty to file the Written Submissions.

Post the matter on **20.11.2014** at **Court-II**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js